

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 438 of 2013 in**  
**Appeal No. 37 of 2013 &**  
**IA Nos. 55 & 437 of 2013**

**Dated : 16<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Energy Ltd. ... Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Gopal Jain  
Mr. Alok Shankar  
Counsel for the Respondent (s): Mr. Anank K. Ganesan  
Ms. Swapna Seshadri for R.6  
Mr. Sanjay Sen, Sr. Advocate  
Mr. M.G. Ramachandran

**Appeal No. 303 of 2013**

**Bangalore Electricity Supply Company Ltd. & Ors. ... Appellant(s)**  
**Versus**

**GMR Energy Ltd. & Ors ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anank K. Ganesan  
Ms. Swapna Seshadri  
Mr. Sanjay Sen, Sr. Advocate  
Counsel for the Respondent (s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Gopal Jain  
Mr. Alok Shankar  
Mr. M.G. Ramachandran

**ORDER**

Mr. Sanjay Sen, the learned Senior counsel in Appeal no. 303 of 2013 has finished his arguments.

Post the matter for further hearing on **17.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
*Ts/ak*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**